

HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR

To

The Registrar,
National Judicial Academy,
Bhopal.

No: 19868/G.S Dated: 19-08-2017

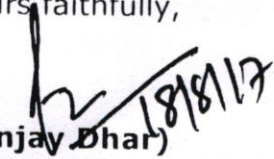
Subject: Regarding nomination for Conference of Registrars dealing with Court Procedures and Process Re-engineering.

Ref.No: NJA/Dir/Ac.Prog/P-1042 & 1062/3218 dated 31-07-2017

Sir,

On the subject cited above, I am desired to inform your good-self that Shri V.S.Bahu, Registrar Judicial, High Court Wing, Jammu has been nominated for attending the Conferences on Court Procedures and Process Re-engineering scheduled to be held on 8th to 10th September, 2017 and 24th to 26th November, 2017.

Yours faithfully,


(Sanjay Dhar)
Registrar General

No: 19869-72/G.S Dated: 19-08-2017

Copy to the:


1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K.
2. Secretary to Hon'ble Mr. Justice _____

.....for information of His Lordship.

3. Shri V.S.Bahu, Registrar Judicial High Court of J&K, Jammu for information and n/a .

4. Incharge NIC, High Court of J&K ,Srinagar

.....for information and n/a.


Registrar General